

Ministrise. The details about amount spent by the Committee are being collected and will be placed on the Table of the House.

(c) Yes.

#### **Harijan Agricultural Labourers**

898. **Shri Buta Singh:**  
**Shri Gulshan:**  
**Shri Yashpal Singh:**

Will the Minister of Social Welfare be pleased to state:

(a) whether Government are aware that a large number of Harijan agricultural labourers are either unemployed or under-employed in the various states in the country; and

(b) whether Government propose to take some steps to provide these workers with agricultural land on long-term lease with a view to increasing food production?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) Yes, Sir.

(b) The Government of India have a scheme of giving financial assistance to States under the Centrally Sponsored Programme for resettlement of landless agricultural labourers on land. The Harijan agricultural labourers are also getting the benefit of this scheme.

#### **Harijans**

899. **Shri Buta Singh:**  
**Shri Gulshan:**  
**Shri Yashpal Singh:**

Will the Minister of Social Welfare be pleased to state:

(a) whether any survey has been conducted in regard to the grievances of the Harijans in the various States;

(b) if so, the findings thereof; and

(c) the proposals of Government to redress such grievances?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) to (c). No such survey has been conducted. However, a Committee has been appointed to go into the question of untouchability as also the problems relating to economic uplift and educational development of Scheduled Castes. Their report will contain an assessment of the needs of the Scheduled Castes. The Committee has not yet completed its labours. Necessary action will be taken when the report is received.

#### **Holiday Camps for Children**

900. **Shrimati Renuka Barkataki:**  
**Shri R. S. Pandey:**  
**Shri Rajeshwar Patel:**  
**Shri Ravindra Varma:**  
**Shri R. Barua:**

Will the Minister of Social Welfare be pleased to state:

(a) whether Government have any scheme under consideration to set up holiday camps for children; and

(b) if so, the main features thereof?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) and (b). The Central Social Welfare Board, New Delhi, has been implementing a scheme of Holiday Homes for Children since 1958. Under this scheme, the Board sanctions grants-in-aid to voluntary welfare organisations for organising holiday camps for children in the age-group 10-16 and belonging to families with an annual income of Rs. 3,000 or less. The maximum amount of grant, which may be sanctioned for a camp of 15 days for 50 children is Rs. 3,000. The objectives of the scheme are as follows:—

(a) To stimulate real enjoyment and appreciation of outdoor life;

(b) To provide training in citizenship through give and

take of community living in which each camper has a part in planning and carrying out the same programme; and

- (c) To contribute to the physical and social well-being of every participant and to help in the development of qualities as leadership, training, resourcefulness, initiative and self-reliance.

#### Import of Books

901. Shri Shree Narayan Das:  
Shri Karni Singhji;  
Shri Hem Barua:  
Shri Kishen Pattnayak:  
Shri Madhu Limaye:  
Shri Bagri:  
Shri Yashpal Singh:  
Shri Heda:  
Dr. L. M. Singhvi:

Will the Minister of Commerce be pleased to state:

(a) whether it has been found possible to increase the allotment of foreign exchange for the import of books and magazines during the current financial year; and

(b) if so, the extent of such an increase?

The Minister of Commerce (Shri Manubhai Shah): (a) Yes, Sir.

(b) Rs. 50 lakhs.

#### U.K. Loan for Industries

902. Shri Shree Narayan Das:  
Shri Yashpal Singh:  
Shri Balmiki:  
Shri Bagri:  
Dr. Ram Manohar Lohia:

Will the Minister of Industry be pleased to state:

(a) which industries in the public and private sectors have been allowed to make use of the loan of Rs. 5.33 crores extended by the British Government, the agreement for which

was signed in the month of December last; and

(b) the extent to which maintenance imports of industries which mainly depend on British imports will be met by this loan?

The Minister of Industry (Shri D. Sanjivayya): (a) The following industries have been allowed to make use of the loan of Rs. 5.33 crores signed in the month of December:—

- (1) Automobile.
- (2) Electrical.
- (3) Heavy Mechanical.
- (4) Industrial Machinery.
- (5) Light Mechanical Industries.
- (6) Metals.
- (7) Tools.
- (8) Instruments and
- (9) Textile machinery.

(b) Only a small percentage of the total maintenance requirement of the industries which depend on British imports will be met by this Loan.

#### Shortage of Baby Milk Food

903. Shri Yashpal Singh:  
Shri Balmiki:  
Shri Bagri:  
Dr. Ram Manohar Lohia:  
Dr. P. Srinivasan:  
Shri Paramasivan:

Will the Minister of Industry be pleased to state:

(a) whether there is an acute shortage of Baby Milk Food in the Capital and Madras City;

(b) whether a popular brand of milk food is being sold in the black market;

(c) whether Government propose to exercise any check on the distribution of milk food; and

(d) if so, the nature thereof?

The Minister of Industry (Shri D. Sanjivayya): (a) Shortage of Baby Milk Food in Delhi and Madras has been reported in the press.